

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.6527/2002

SIKKA PAPERS LTD.

Appellant (s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS.

Respondent (s)

Date : 17/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. P.K. Jain,Adv.

For Respondent (s) Mr. P.N. Puri,Adv.
Mr.Atul Nanda,Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2
.....L.....I.....T.....T.....T.....T.....T.....J
Appeal admitted.

.SP1

(Usha Bhardwaj)
P.S. to Registrar

(Madhu Saxena)
Court Master